

दुर्गापुरा टेलीफोन एक्सचेंज, जयपुर

*288. श्री कुम्भा राम शर्मा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर में दुर्गापुरा टेलीफोन एक्सचेंज जब से लगाया गया है तब से यह ठीक ढंग से कार्य नहीं कर रहा है ; और

(ख) यदि हां, तो उसके दोषों को दूर करने के लिए क्या कार्यवाही की जा रही है ?

संचार मंत्री (श्री सी० एम० स्टीफन) :

(क) और (ख). जी नहीं। जयपुर का दुर्गापुरा टेलीफोन एक्सचेंज संतोषजनक ढंग से कार्य करता रहा है। तथापि, अधिक यातायात के कारण व्यस्त अवधि के दौरान डायल टोन मिलने में कुछ विलम्ब होता रहा है। अधिक काल वाली उपभोक्ता लाइनों को पुनः विभाजित करके आंशिक राहत प्रदान की गई है। इस एक्सचेंज में अतिरिक्त उपस्कर जुड़ जाने के बाद सितम्बर, 1981 तक और अधिक राहत मिल जाने की उम्मीद है।

Strike by employees of Central telegraph Office, Delhi

291. SHRI N. E. HORO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention is drawn to the news item appearing in the 'Hindustan Times' dated 12th November, 1980 that 3,000 employees of the Central Telegraph Office (CTO) on Janpath went on a lightning strike following the death of one of their colleagues which they said was caused by the negligence of the officers on duty; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) The employees of the Central Telegraph Office, New Delhi and other Departmental Telegraph Offices in Delhi/New Delhi went on a lightning strike at about 11.00 hrs. on 11th November, 1980 on account of sudden death of a telegraphist.

The deceased official late Shri Sat Pal Singh Kuchalia Telegraphist of Central Telegraph Office, New Delhi came for duty at 07.00 hrs. on 11th November, 1980. The official complained of chest pain at around 0835 Hrs. The officer on duty directed him to C.G.H.S. dispensary nearby. A fellow colleague from CTO New Delhi accompanied Late Sh. Kuchalia to the dispensary where the Doctor attended on him and prescribed medicine. On return to CTO Shri Kuchalia applied for casual leave, as his condition was not alright and the leave was granted. Shri Kuchalia then went to Ram Manohar Lohia Hospital accompanied by his brother who is also working in the CTO New Delhi. The official Shri Kuchalia expired on way to hospital.

An inquiry has been ordered in the whole matter.

Children of private businessmen in central schools

*293. PROF. AJIT KUMAR MEHTA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of children studying in Central Schools whose parents, either mother or father, is in private business;

(b) why they have been given admission in Central Schools; and

(c) what action his Ministry has taken in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). Children of private businessmen are not barred from seeking admission to the Kendriya Vidyalayas so long as they fulfil the criteria for admission.